

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

16/11.9./ND/17

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.10.2017

NAME OF THE COMPANY: M/s. Dharampal Satyapal Ltd.

SECTION OF THE COMPANIES ACT: 441

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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For the Petitioner (s) : None

For the Respondent (s) : None

ORDER

Main Petition be summoned for 3rd November, 2017


- sd. -

(Sh. S. K. Mohapatra)
Member (T)


- sd. -

(Ina Malhotra)
Member (J)

(Lekhraj Singh)